

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH
OA 9/2003

(4)

New Delhi, this the 8th day of January, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. V.Srikantan, Member (A)

Jai Kishore Mishra
Ex. Daftary, S.I. (A.D.M.)
Airforce Headquarter, Govt. of India
Airforce Headquarter, Vayusena Bhawan
New Delhi.

Address for service of notice
Quarter No.29, Road No.8, Andrewj Ganj,
New Delhi 110 049.

...Applicant

(none present)

Vs.

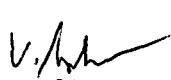
1. Union of India through its
Secretary of Defence
Defence Ministry,
Govt. of India, New Delhi.
2. Joint Secretary (Trg) &
Chief Administrative Officer
C-11, Hutmants, DHQPD, Ministry
of Defence, Govt. of India,
New Delhi 110 001.
3. Ex. Capt. Shri Ram
Village & Post Mungarka, Tehsil Narnal
Distt. Mahendragarh (Haryana).
4. Sunil Kumar
Village & Post Mungarka, Tehsil Narnal
Distt. Mahendragarh (Haryana).
5. Rajesh Kumar
Village & Post Mungarka, Tehsil Narnal
Distt. Mahendragarh (Haryana).

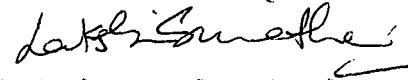
...Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We note that none has been appearing for the
applicant on three previous dates ~~and~~ ^{as well as today, 23-}. Therefore, as
sufficient time has already been given to the
applicant or his counsel to be present, OA is
dismissed for default and non-prosecution.


(V. Srikantan)
Member (A)
/vksn/


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)